

**PUNJAB VIDHAN SABHA SECRETARIAT
(LEGISLATION BRANCH)**

No. 17-LA-2023/ 9767

Notice has been received from the Minister for Agriculture & Farmers' Welfare that the following resolution will be moved during the Special Sitting of the 4th Session, 2023 of the Punjab Vidhan Sabha:-

" Due to non-release of Rural Development Fee (R.D.F.) for the last four seasons (KMS 2021-22, RMS 2022-23, KMS 2022-23 & RMS 2023-24) by the Government of India, the rural development works of the State of Punjab are being adversely affected.

The Punjab Vidhan Sabha strongly condemns that despite the requisite amendments in the Punjab Rural Development Act, 1987, as directed by Government of India, being passed by this August House and consequent notification published in the official gazette by the present State Government on 18.07.2022, Government of India has not yet released the withheld amount of Rs. 3622.40 Crores towards Rural Development Fee@3% accumulated for the last four seasons on agricultural produce bought from the State of Punjab.

The State of Punjab has created huge market infrastructure unparalleled to any other State of India. The R.D.F. so collected is utilized solely for the welfare of farmers of the State and development of rural infrastructure including maintenance and creation of rural mandies and rural link roads for enabling easy access in transporting agricultural produce to the nearest mandies. Thus, due to non-release of Rural Development fee by the Government of India, all the rural developmental activities in Punjab have come to a halt.

This House recommends to the State Government to approach the Central Government for the release of withheld Rural Development Fee amounting to Rs. 3622.40 crores immediately so as to continue with the uninterrupted developmental activities for the welfare of farmers and rural population of the State of Punjab."

**CHANDIGARH:
THE 19TH JUNE, 2023.**

**RAM LOK KHATANA,
SECRETARY.**

To

All Members of the Punjab Vidhan Sabha.

No. 17-LA-2023/ 9768-70, dated Chandigarh, the 19th June, 2023.

Copy forwarded for information to-

1. the Chief Secretary to Government of Punjab, Chandigarh;
2. the Additional Chief Secretary to Government of Punjab, Department of Agriculture & Farmers', Chandigarh; and
3. the Principal Secretary to Government of Punjab, Department of Parliamentary Affairs, Chandigarh.


**SUPERINTENDENT,
for SECRETARY.**